

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(8)

O.A. 2361/93.

New Delhi, dated the 21st October, 1994

CORAM

Hon'ble Shri J.P.Sharma, Member(J)

Hon'ble Shri B.K.Singh, Member(A)

Shri S.C.Negi S/o
Shri Mehrban Singh Negi,
Qr.No.2B, Block 4, type-I,
Kalibari Marg, New Delhi
O/O Principal Director of Audit,
P&T Delhi-54

Shri Shiva Kumar S/o
Shri Sia Chand
resident of G-326, Sewa Nagar,
New Delhi.

... Applicants

(None for the applicants)

V/s

Union of India- Through

1. Comptroller & Auditor General of India,
Bahadur Shah Sazar Marg,
New Delhi.
2. Principal Director of Audit,
Posts & Telegraph Sham Nath
Marg, Delhi.
3. Shri Raj Pal Qr.No.211 Launcers Road,
Timarpur, Delhi-54

... Respondents

(By Advocate Shri Madhav Panikar)

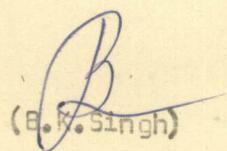
ORDER(ORAL)

Hon'ble Shri J.P.Sharma, Member (J)

Registry by its note dated 2-8-94 directing the applicant to give correct address of respondent No.3. The applicant counsel has already been given sufficient time and the matter came before the Registry again on 20-9-1994 but the applicant did not file correct address of respondent No.3.

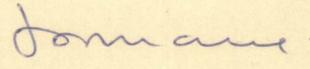
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The matter has, therefore, listed before the Bench on 4-10-1994 when it could not be taken up. Today neither the applicant nor his counsel is present. The applicant counsel has not taken any steps as per noting of the Registry. Hence the application is dismissed in default and non prosecution.


(B.R.Singh)

Member(A)

SK.


(J.P.Sharma)

Member(J)